

Central Administrative Tribunal
Principal Bench, New Delhi

New Delhi the 4th day of July 1995.

OA No.951/95

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)
Hon'ble Mr B.K.Singh, Member (A)

Obaidur Rehman
Working as Monitor
(Arabic) Staff Artist
Central Monitoring Service
Aya Nagar, A.I.R.,
New Delhi

...Applicant

(In person)

Versus

1. Union of India through
Secretary, Ministry of I&B
Shastri Bhavan
New Delhi-110 001.

2. The Chairman
UPSC
Shahjahan Road
New Delhi-110 001

3. Director General
A.I.R., Akashwani Bhawan
Parliament Street
New Delhi-110 001

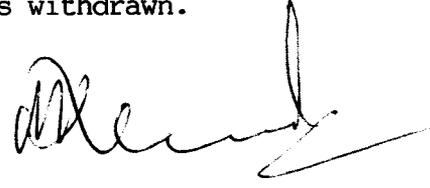
...Respondents

O R D E R (oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

The applicant seeks permission to withdraw the application with liberty to take up the issue of creation of promotional avenues to the applicant with the department and to seek appropriate relief before the Tribunal in case his representation fails to evince any favourable response. Granting that liberty, the application is dismissed as withdrawn.


(B.K.Singh)
Member (A)


(A.V.Haridasan)
Vice Chairman (J)

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